

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 73 of 2015

Dated: 08th December, 2015

In the matter of:-

M/s. Armaan Steels Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ishaan Mukherjee

Counsel for the Respondent(s) :

ORDER

Bench not assembled today.

Post this matter for hearing on **20th January, 2016.**

Court Master

rkt